

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 2nd November, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 403/2015 (M.A. No. 947/2015)	Ratan Chand Vs. State of H.P. & Ors.	Mr. Gangotri H. Nath, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 459/2015	Rajeev Suri Vs. Commissioner, SDMC & Ors.	Mr. Rajeev Suri, Applicant in person Mr. B. V. Niren, Adv. for R-2
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 197/2014	Aviation Employees Co-operative House Building Society Ltd. Vs Commissioner, EDMC	Mr. S.N. Singhal, Adv. for Applicant Mr. Panchajanya Batra Singh, Adv. for R-1 Mr. Chanchal Sharma, Adv. for R-2 Mr. Narendra Pal Singh, Adv. for R – 3 Mr. Sanjay Dewan, Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for DPCC Mr. Anand, Adv. for R-14
4.	Original Application No. 284/2015 (M.A. No. 711/2015)	Jugal Kishore Vs. Union of India & Ors.	Mr. Roshan Lal Goel, Adv. for the Applicant Mr. Vivek Chib, Adv. & Mr. Ankit Prakash, Advs. for R-1 Mr. Abhishek Paruthi, Adv. & Mr. S. L. Gandhi, SLO for R-2 Mr. V. N. Kawra & Ms. Angeli Dayal, Advs. for R-3
5.	Original Application No. 422/2015	Piyush Singh Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Advs. for Applicant Mr. Vivek Sharma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2
FOR HEARING			
6.	Appeal No.97/2013	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Mathala Chandrapati Rao, Applicant in person Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S.Panda, Adv.for R-5 Mr. Ambuj Agrawal, Adv. for APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh Mr. Nikhil Nagpal & Mr. D. Baijal, Advs.
7.	Original Application No.24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. for the Applicant Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1

			<p>Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv., for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Rahul Verma, Adv. For R-6 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25</p>
8.	<p>Original Application No. 494/2014 (M.A No. 821/2014, M.A.No.403/2015, M.A. No. 707/2015 & M.A. No. 783/2015)</p>	<p>Vijender Singh Vs. MoEF & Ors.</p>	<p>Mr. Parag Tripathi, Sr. Adv. along with Mr. Manik Sood, Adv., Mr. Rajesh Sinha, Adv. & Mr. Gautam Talukdar, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. B.V. Niren, Adv. and Mr. V.V. Vardhan, CGWA for R – 2 Mr. Rahul Khurana, Adv. for Mr. Anil Grover, Adv. AAG for R-3 to 6 & 8 Mr. Pinaki Misra, Sr. Adv. for R –7 Mr. Abhishekh Mishra, Adv. & Zorawar Singh, Adv. For R-7 Mr. Vijay Nair, Adv. For R-9 Mr. Pradeep Dhingra, Adv. For R-11 Mr. Rohit Sharma, Adv, for R-12 Mr. H.C. Sukhija, Adv. For R-13 Mr. Ankur Bansal, Adv. For R-14 Mr. Keshy John, Adv. For R-15 Mr. Dinesh Kumar Dakora, Adv. R-16 Mr. Nandon S.Rawat, Adv. For R-17 Mr. M.K. Singh, Adv. For R-18</p>
9.	<p>Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015</p>	<p>Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.</p>	<p>Mr. Ritwick Dutta & Rahul Choudhary, Advs. for the Applicant</p> <p>Mr. Sanjay Dewan, Adv. For R-1 & 3 Mr. S.K Sharma, Adv. For R-5 Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7</p>
10.	<p>Original Application No.122/2015</p>	<p>F Block Resident Welfare Association Vs. State of U.P. & Ors.</p>	<p>Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Advs. for the Applicant</p> <p>Ms. Savitri Pandey, Ms. Azma Parveen, Advs. for R-1 Mr. Pawan Shree, Mr. Akarsh Garg, Advs. for R-2 Mr. Raman Yadav & Mr. Dalsher Singh, Advs. for R-3 Mr. Sudhir Kulshreshtha, Ms. Sushma Singh, Advs. for R-4 Mr. Pradeep Mishra, Adv. for UPPCB</p>
11.	<p>Original Application No. 148/2015 (M.A. No. 634/2015 & M.A. No. 1071/2015)</p>	<p>Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.</p>	<p>Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant.</p> <p>Mr. Vishwendra Verma, Adv. For R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9</p>
12.	<p>Original Application No. 255/2015</p>	<p>Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.</p>	<p>Mr. C.S.S. Tomar, Adv. for Applicant</p> <p>Mr. Amit Aggarwal, Adv. for R-2 Mr. K. Mohan Rao, Adv. for R-3 Mr. Anuj Aggarwal, Adv. for R-4 Mr. Balendu Shekhar, Adv. for R-5 Mr. Allauddin Khan, Adv. for R-9</p>

Date: 2nd November, 2015
Time : After the above Bench

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 2			
FOR HEARING			
1.	Original Application No.34 (T _{HC})/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan &Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R - 9
2.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R – 9

DATE: 2nd November, 2015
Time : 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER
CENTRAL ZONE BENCH, BHOPAL
(THROUGH VIDEO CONFERENCING)

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING (THROUGH VIDEO CONFERENCING)			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Divya Prakash Pandey with Meesh Dubey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

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